

Name of the Corporate Debtor: MAXIMAA SYSTEMS LIMITED ; Date of Commencement of CIRP: 28-11-2022; List of Creditors as on: 01-02-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	343000597.00	01	343000597.00	65.39	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)	4	157894680	04	153859017	29.33	0	0	2777141	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	40040268	10	27698547	5.28	0	0	12341721	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		16	540935545	15	524558161	100.00	0	1258522	15118862	